

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 212 OF 2018

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishna Dayama

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija for R-2 & 10

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.10.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkg